

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A.NO. 060/0849/2018      Date of order:- 26.7.2018.**

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**  
**Hon'ble Mrs. Ajanta Dayalan, Member (A).**

Smt. Pawan Walia w/o Randhir Singh, r/o House NO.1029, Sector 41, Chandigarh, Lecturer in English, Government Model Senior Secondary School, Sector 37-D, Chandigarh Group B.

.....Applicant.

( By Advocate :- Mr. Arjun Sheoran)

Versus

1. UT of Chandigarh through its Secretary, Education Department, UT Secretariat, Sector 9, Chandigarh-160009.
2. Director School Education, UT Secretariat, Sector 9, Chandigarh.
3. Department of Education, through its Secretary, UT Secretariat, Sector 9, Chandigarh-160009.

...Respondents

**O R D E R (Oral).**

**Sanjeev Kaushik, Member (J):**

Prayer of the applicant in the instant Original Application is for directing the respondents to finalize the tentative seniority list of Lecturers ( school cadre ) according to law.

2. Learned counsel for the applicant states that though the applicant has not filed objection to the tentative provisional seniority list which was circulated on 15/21.7.2016, yet the union had represented to the department for redressal of grievance of the

Lecturers ( school cadre ) against the tentative provisional seniority list. He further states that till date, the respondents have not finalized the said seniority list. Therefore, a grievance has been made in the present OA that the respondents be directed to finalize the seniority list in accordance with the rule formulation.

3. Considering the above, without going into the merits of the case and without expressing any opinion, we dispose of this O.A. in limine with a direction to competent authority amongst the respondents to look into the matter and to finalize the tentative seniority list according to law expeditiously. Order so passed be duly communicated to the applicant.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**(AJANTA DAYALAN)  
MEMBER (A).**

Dated:-July 26, 2018.

Kks